

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1226**  
ANSWERED ON 09.02.2021

IRREGULARITIES IN MGNREGS

1226. SHRI RAVINDRA KUSHWAHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether assets created under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is less than the amount provided during the last three years and the current year, if so, the details thereof and the reasons thereof;
- (b) whether some cases of irregularity/manipulation pertaining to funds have come to light under MGNREGS during the said period; and
- (c) if so, the details thereof and the action taken thereon alongwith the remedial measures taken to check such irregularities in future?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Under Mahatma Gandhi NREGS, focus is given on creation of productive assets of prescribed quality and durability. Details of fund released to States/Union Territories (UTs) and completed works in last three years and current financial year is given below:

<b>Financial Year</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21*</b>
Works completed (In lakh)	63.56	91.57	74.45	68.14
Central Release ( Rs. In crore)	55659.93	62125.07	71020.35	91327.4

\* As on 05.02.2021

(b) & (c) The detail of grievances regarding misappropriation/misuse of funds under Mahatma Gandhi NREGS received through CPGRAMS portal in last three years and current financial year 2020-21 (so far) given below:

<b>Status of Complaints from 01.04.2017 to 05.02.2021</b>			
<b>Grievance Category</b>	<b>Total No. of Grievances Received</b>	<b>Total No. of Grievances Disposed</b>	<b>No. of Grievances Pending</b>
Misappropriation/misuse of funds under Mahatma Gandhi NREGS	83	83	0

Further, the Ministry allows for registering complaint through various forum viz. CPGRAMS, complaint through State/ UT helpline, written complaints, etc. Complaints received in the Ministry are forwarded to the concerned States/Union Territories (UTs) for taking appropriate action including investigation. In some cases, special National Monitors are also sent for investigation into the matter. Steps have been taken to strengthen transparency and accountability which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (Ne-FMS), Aadhaar Based Payment System (ABPS), Software for Estimate Calculation using Rural rates for Employment (SECURE) and establishment of independent social audit units and appointment of Ombudspersons in the States/UTs. Also State/UT specific reviews are undertaken from time to time.

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